

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/14460/2025 ARBP/38/2025	PRALIPSA MAHANTA@PRALIPSA DAS VS PRADYUMNA KUMAR LENKA	NIROD KUMAR SAHOO VS	// (//
2	D-BLAPL/11889/2025 BLAPL/4295/2025	BENU PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /88 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000306/2025
3	D-BLAPL/11896/2025 BLAPL/4296/2025	ASHOK SARKAR VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	MOTU /136 /2024 A.D.J.,MALKANGIRI(Malkangiri) CT/0000123/2024
4	D-BLAPL/11989/2025 BLAPL/4297/2025	JAGABANDHU MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	MANGALPUR /141 /2023 A.D.J.,JJPUR(Jajapur) CT/0000176/2024
5	D-BLAPL/11992/2025 BLAPL/4298/2025	CHAGALA KHUNTIA VS STATE OF ODISHA	HARIPAD MOHANTY VS	SPL.TASK FORCE /7 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000270/2025
6	D-BLAPL/11912/2025 BLAPL/4299/2025	SANTOSH SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /276 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000502/2025
7	D-BLAPL/11913/2025 BLAPL/4300/2025	SASIKANTA NAYAK VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	//0 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) 2(A)CC/0000038/2023
8	D-BLAPL/11994/2025 BLAPL/4301/2025	BISWANATH SOURA @ BATI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /85 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0000299/2025
9	D-BLAPL/11999/2025 BLAPL/4302/2025	ALOK SWAIN @ ALOYA SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /70 /2025 J.M.F.C.,RANPUR(Nayagarh) GR/0000094/2025
10	D-BLAPL/11914/2025 BLAPL/4303/2025	K. SURESH KUMAR @ SURESH KUMAR K. VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	//0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000015/2025
11	D-BLAPL/12014/2025 BLAPL/4304/2025	CHIRANJEEB GURU VS STATE OF ODISHA	BISWABARA DASH VS	SAMBALPUR TOWN /85 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000623/2025

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12	D-BLAPL/11924/2025 BLAPL/4305/2025	KUBER JYOTISH VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	K.BALANG /46 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh) GR/0000329/2025
13	D-BLAPL/12130/2025 BLAPL/4306/2025	ALANKUTA VENKATESH VS STATE OF ODISHA	SAMVIT MOHANTY VS	K.BALANG /46 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh) GR/0000329/2025
14	D-BLAPL/11926/2025 BLAPL/4307/2025	SANTOSH BARIK @ MANORANJAN BARIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	SIMULIA /114 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000410/2025
15	D-BLAPL/12015/2025 BLAPL/4308/2025	DILIP KUMAR SWAIN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ERASAMA /31 /2025 J.M.F.C.,ERASAMA(Jagatsinghapur) GR/0000047/2025
16	D-BLAPL/11940/2025 BLAPL/4309/2025	TULU PRADHAN VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /70 /2025 S.D.J.M.,PURI(Puri) GR/0000174/2025
17	D-BLAPL/12031/2025 BLAPL/4310/2025	SANJAY BEHERA @ SANJAYA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /122 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000284/2025
18	D-BLAPL/11971/2025 BLAPL/4311/2025	BINOD CHANDRA MAHARANA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	G.R.P.S.,BERHAMPUR /51 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000023/2025
19	D-BLAPL/12036/2025 BLAPL/4312/2025	KESHAB BEHERA @ KESABA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JAGATSINGPUR /539 /2021 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) CT/0000063/2022
20	D-BLAPL/11973/2025 BLAPL/4313/2025	SRIHARI PRADHAN VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	MOHANA /57 /2024 DISTRICT AND SESSIONS JUDGE,GAJAPATI ST/0000073/2024
21	D-BLAPL/7874/2025 BLAPL/4314/2025	BUTRU @ NARESH NAG VS STATE OF ODISHA	SWARAJ PATEL VS	BRAHMANITARANG /162 /2023 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000017/2024
22	D-BLAPL/12067/2025 BLAPL/4315/2025	AJAYA DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /304 /2024 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000529/2024
23	D-BLAPL/10025/2025	MAHAMAD NASIR	BIBEKANANDA MAHAPATRA	MOTANGA /429 /2024

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	BLAPL/4316/2025	VS STATE OF ODISHA	VS	J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000546/2024
24	D-BLAPL/12095/2025 BLAPL/4317/2025	NARESH SWAIN @ HADIBANDHU VS STATE OF ODISHA	HEMANT KU. TRIPATHY VS	BANKI /16 /2025 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000017/2025
25	D-BLAPL/10596/2025 BLAPL/4318/2025	PRAVAT MALLICK VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	KEONJHAR TOWN /561 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Jharsuguda) GR/0001770/2024
26	D-BLAPL/11336/2025 BLAPL/4319/2025	MANAS KUMAR MOHAPATRA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	CHANDRASEKHARPUR /115 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000322/2025
27	D-BLAPL/12132/2025 BLAPL/4320/2025	PRAVEEN KUMAR PAGIDIPALLY @ P.PRAVEEN VS STATE OF ODISHA	SAMVIT MOHANTY VS	K.BALANG /46 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundergarh) GR/0000329/2025
28	D-BLAPL/11495/2025 BLAPL/4321/2025	LAXMINARAYAN NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /67 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh) GR/0000171/2025
29	D-BLAPL/11575/2025 BLAPL/4322/2025	SUKANTA BHUYAN VS STATE OF ODISHA	AMITABH MISHRA VS	KAKATAPUR /263 /2024 J.M.F.C.,NIMAPARA(Puri) GR/0000006/2025
30	D-BLAPL/12144/2025 BLAPL/4323/2025	SIPU BEHERA @ TIKI VS STATE OF ODISHA	SATYABRATA DASH VS	BARANGA /437 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001264/2024
31	D-BLAPL/11618/2025 BLAPL/4324/2025	FIROJ MALLICK @ FIROZ MALLICK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /56 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000043/2023
32	D-BLAPL/11840/2025 BLAPL/4325/2025	PRAVAT MALLICK VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	KEONJHAR TOWN /457 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Jharsuguda) GR/0001507/2024
33	D-BLAPL/11886/2025 BLAPL/4326/2025	DIPAK @ DIPU @ UMESH SAHOO @ DEEPAK PATRA @ UMESH KUMAR SAHOO VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /36 /2025 SPECIAL JUDGE (POCSO), BALASORE(Balasore) Spl/0000024/2025
34	D-BLAPL/11564/2025 BLAPL/4327/2025	KANTILAL BHOI VS	JNYANANANDA PANDA VS	SAMBALPUR VIGILANCE /8 /2025 SPECIAL JUDGE(VIG),BARGARH(Bargarh)

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35	D-BLAPL/11566/2025 BLAPL/4328/2025	STATE OF ODISHA(VIG.) KANTILAL BHOI VS STATE OF ODISHA(VIG.)	JNYANANANDA PANDA VS	GR/000005/2025 SAMBALPUR VIGILANCE /7 /2025 SPECIAL JUDGE(VIG),BARGARH(Bargarh) GR/000004/2025
36	D-BLAPL/12038/2025 BLAPL/4329/2025	PINTU BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	BALIMI /323 /2023 S.D.J.M.,HINDOL(Dhenkanal) GR/0000950/2023
37	D-BLAPL/12080/2025 BLAPL/4330/2025	SASHI KISAN @ CHANTI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /64 /2025 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D) CT/000077/2025
38	D-BLAPL/12042/2025 BLAPL/4331/2025	RAMA NAYAK @ RAMA NAIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	JEYPORE TOWN /123 /2023 A.D.J.,JEYPORE(Koraput) CT/000098/2023
39	D-BLAPL/12066/2025 BLAPL/4332/2025	AJAYA DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /297 /2024 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000517/2024
40	D-BLAPL/12081/2025 BLAPL/4333/2025	LALIT KUMAR ARYAMOCHAN MOHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.,KEONJHAR(Kendujhar) GR/0000274/2025
41	D-BLAPL/12111/2025 BLAPL/4334/2025	URDHAB GOLARI VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	PADWA /25 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000137/2025
42	D-BLAPL/12091/2025 BLAPL/4335/2025	PRATIK KUMAR DAS @ PRATEEK DASH VS STATE OF ODISHA	ASHWARIYA DASH VS	CAPITAL P.S. /130 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000487/2025
43	D-BLAPL/12114/2025 BLAPL/4336/2025	SANTILAL BHATT @ DUTTA VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /71 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000091/2025
44	D-BLAPL/12098/2025 BLAPL/4337/2025	BALARAM ROUT VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	NANDANKANAN /97 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000472/2025
45	D-BLAPL/12182/2025 BLAPL/4338/2025	SIMANCHAL DORA VS STATE OF ODISHA	PULIN MARTHA VS	TIKABALI /59 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000084/2025

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46	D-BLAPL/12184/2025 BLAPL/4339/2025	SURAJ DALABEHERA VS STATE OF ODISHA	PULIN MARTHA VS	TIKABALI /59 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000084/2025
47	D-BLAPL/12100/2025 BLAPL/4340/2025	MAGUNI NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL TOWN /147 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0000304/2025
48	D-BLAPL/12102/2025 BLAPL/4341/2025	SUDHIRA SAHU @ SUDHIR SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL TOWN /216 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARIPADA GR/0000255/2025
49	D-BLAPL/12188/2025 BLAPL/4342/2025	DEBASHIS PANIGRAHI VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	PHIRINGIA /86 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000072/2025
50	D-BLAPL/12107/2025 BLAPL/4343/2025	SIMADRI KADRAKA VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	BANDHUGOAN /27 /2014 ADDL DISTRICT AND SESSIONS JUDGE CT/0000191/2014
51	D-BLAPL/8469/2025 BLAPL/4344/2025	MANOJ SETHI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	TOMANDO /36 /2025 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000070/2025
52	D-BLAPL/12419/2025 BLAPL/4345/2025	AKHAYA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000007/2025
53	D-BLAPL/11227/2025 BLAPL/4346/2025	ASHOK JENA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	BADAGADA /544 /2023 SPECIAL JUDGE,BHANJANAGAR(Ganjam) Spl/0000036/2023
54	D-BLAPL/11668/2025 BLAPL/4347/2025	SAFI BULA KHAN @ SAFI BULLA KHAN VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /90 /2023 A.D.J.,UMERKOTE(Nabarangapur) CT/0000111/2023
55	D-BLAPL/11757/2025 BLAPL/4348/2025	ASIFUL MONDAL VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	JASHIPUR /39 /2024 ADDL.SESIONS JUDGE,KARANJIA(Mahe)
56	D-BLAPL/12069/2025 BLAPL/4349/2025	RANJAN DEHURI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Spl/0000001/2024 KHAJURIPADA /16 /2024 SPECIAL JUDGE (POCSO), PHULBANI(Kandhamal)
57	D-BLAPL/11226/2025	GIRISH CHANDRA BEHERA	DEBASISH SAMAL	Spl/0000008/2024 BALASORE VIGILANCE /2 /2025

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	BLAPL/4350/2025	VS STATE OF ODISHA(VIG.)	VS	SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/000001/2025
58	D-BLAPL/12070/2025 BLAPL/4351/2025	BISHNU PRASAD BEHERA @ KUNA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KANAS /207 /2023 SPECIAL JUDGE (POCSO), PURI(Puri) TR/000017/2024
59	D-BLAPL/12071/2025 BLAPL/4352/2025	SANDEEP SENAPATI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /88 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000306/2025
60	D-BLAPL/12072/2025 BLAPL/4353/2025	FARHA PARBIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /39 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000100/2025
61	D-BLAPL/8466/2025 BLAPL/4354/2025	MADAN ADJUAD VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TITILAGARH /25 /2021 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000006/2021
62	D-BLAPL/11729/2025 BLAPL/4355/2025	BUDHIRAM MAJHI @ BHUA VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /101 /2025 J.M.F.C, HATADIHI(Kendujhar) GR/0000155/2025
63	D-BLAPL/11228/2025 BLAPL/4356/2025	HRISHIKESH DEHURY VS STATE OF ODISHA	DUSHMANTA SAHOO VS	BADAGADA /544 /2023 SPECIAL JUDGE,BHANJANAGAR(Ganjar Spl/0000036/2023
64	D-BLAPL/9218/2025 BLAPL/4357/2025	DIABHANJA DIGAL VS STATE OF ODISHA	AMIT BISWAL VS	GOCHHAPADA /165 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000141/2024
65	D-BLAPL/12117/2025 BLAPL/4358/2025	RITU @ ROSHAN PARASETH VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TUMUDIBANDHA /67 /2020 ASST. SESSIONS JUDGE, BALLIGUDA(K ST/0000032/2021
66	D-BLAPL/10833/2025 BLAPL/4359/2025	PADMALOCHAN SAHU VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000006/2025
67	D-BLAPL/12125/2025 BLAPL/4360/2025	LITUN PATTNAYAK @ PATTNAIK VS STATE OF ODISHA	PRASSANA KUMAR MOHANTY VS	DHENKANAL TOWN /135 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkan Spl/0000003/2025
68	D-BLAPL/12135/2025 BLAPL/4361/2025	ANIL SAMANTASINGHAR VS	SMRUTI RANJAN ROUT VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack)

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69	D-BLAPL/10750/2025 BLAPL/4362/2025	STATE OF ODISHA VIDHATA TANTUBAI VS	RAMDAS ACHARY VS	2(A)CC/000037/2025 AIR FIELD P.S. /340 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0001017/2024
70	D-BLAPL/12356/2025 BLAPL/4363/2025	STATE OF ODISHA AMAR KUMAR DEY VS	SURYAKANTA DWIBEDI VS	BASTA /191 /2022 A.D.J.,BALASORE(Baleshwar) ST/0000102/2024
71	D-BLAPL/10882/2025 BLAPL/4364/2025	STATE OF ODISHA SUBHAKANTA SAHU VS	SUDHANSU SEKHAR DASH VS	//0 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000006/2025
72	D-BLAPL/12396/2025 BLAPL/4365/2025	STATE OF ODISHA KABULA DAS VS	DR. SUSANT KUMAR KANUNGO VS	SAHID NAGAR P.S. /129 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000277/2025
73	D-BLAPL/10831/2025 BLAPL/4366/2025	STATE OF ODISHA ADITYA MAJHI VS	SUDHANSU SEKHAR DASH VS	//0 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000005/2025
74	D-BLAPL/11955/2025 BLAPL/4367/2025	STATE OF ODISHA BASUDEV MEHER VS	JUGALA KISHORE PANDA VS	BAUNISUNI /64 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000085/2025
75	D-BLAPL/12137/2025 BLAPL/4368/2025	STATE OF ODISHA KALIA @ RAMESH NAYAK VS	SURYAKANTA DWIBEDI VS	KEONJHAR TOWN /164 /2025 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000010/2025
76	D-CMAPL/15327/2025 CMAPL/137/2025	STATE OF ODISHA JAYA KUMARI KALO VS	ADV. VS	// () //
77	D-CMAPL/11826/2025 CMAPL/138/2025	BRUNDABAN KALO GANGADHARA HATI VS	DEEPAK KUMAR MOHAPATRA VS	// () //
78	D-CMP/13925/2025 CMP/601/2025	SRIMATI MAHANTY @ SAMAL PRAMOD KUMAR SAHOO VS	BISWAJIT MOHAPATRA VS	// CIVIL JUDGE (SD),DHENKANAL(Dhenka IA/0000042/2019
79	D-CMP/15298/2025 CMP/602/2025	KAMAL KUMAR SAHOO JHUMPALI GOCHHAYAT VS PADMINI BEHERA	AMIT KUMAR DAS VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jag IA/0000343/2023

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80	D-CMP/13632/2025 CMP/603/2025	RAKESH RANJAN SAHOO VS LOPAMUDRA SAHOO	NITYANANDA PANDA VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000326/2021
81	D-CMP/15964/2025 CMP/604/2025	BANITA PATEL @ ROUT VS SATYANANDA ROUT	TRILOCHAN NANDA VS	// 1ST A.D.J.-CUM-PO,CHILDRENS COURT Fao/0000007/2025
82	D-CMP/15375/2025 CMP/605/2025	G.M., CANARA BANK, BBSR VS HARMOHAN NAYAK	SUBRAT MISRA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0000868/2020
83	D-CMP/15750/2025 CMP/606/2025	M/S. B. ENGINEERS AND BUILDERS PVT LTD. VS ODISHA CONSTRUCTION CORPORATION LIMITED.	MANASH RANJAN BAUG VS	// CIVIL JUDGE (SD),RAYGADA(Rayagada CMA/0000002/2025
84	D-CMP/15108/2025 CMP/607/2025	SADASIV RAMANUJ DASH VS KHIROD @ KHIRENDRA CHANDRA NAYAK	SUBASH CHANDRA ACHARYA VS	// 4TH ADDL.CIVIL JUDGE(SD),CUTTACK CS/0001366/2015
85	D-CMP/12957/2025 CMP/608/2025	GOBINDA CHANDRA JENA VS AMBIKA JENA	PRASANNA KUMAR RATH VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur RFA/0000053/2014
86	D-CMP/15856/2025 CMP/609/2025	MANOJ AGRAWAL @ MANOJ KUMAR AGRAWAL VS GORTI ANNA PURNA DEVI	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsu CS/0000086/2011
87	D-CMP/16509/2025 CMP/610/2025	ABHISHWETA @ ABHISWETA MISHRA VS ASHOK KUMAR MISHRA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD), BADAMBA(Cuttack) CS/0000024/2016
88	D-CONTAC/13614/2025 CONTAC/2/2025	JUGAL MAJHI VS SARAT MISHRA, D.F.O (K.L), PHULBANI	BIJAYA KUMAR NAYAK (3) VS	// () //
89	D-CONTC/15768/2025 CONTC/1854/2025	BASANTA KUMAR PRADHAN VS DR.SUJATA MISHRA, C.D.M AND P.H.O,PURI	CHANDAN KUMAR SAHOO VS	// () //
90	D-CONTC/14970/2025 CONTC/1855/2025	PRITILATA MOHAPATRA VS SONAMIKA RAY,DISTRICT EDUCATION OFFICER,KHORDHA	SOMANATH NANDA VS	// () //
91	D-CONTC/15071/2025	PURNA CHANDRA BHAINSA	ADV.	//

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	CONTC/1856/2025	VS	VS	0
		GAURAV SHIVAJI ISALWAR, COLLECTOR-CUM- C.E.O, ZILLA PARISAD, BOLANGIR		//
92	D-CONTC/15072/2025	PRAMOD KUMAR BARIK	ADV.	//
	CONTC/1857/2025	VS	VS	0
		GAURAV SHIVAJI ISALWAR, COLLECTOR-CUM-C.E.O, ZILLA PARISHAD, BOLANGIR		//
93	D-CONTC/15380/2025	BANALATA PATRA	ADV	//
	CONTC/1858/2025	VS	VS	0
		SAROJ KANTA NAYAK, TAHASILDAR, DERABISH		//
94	D-CONTC/16321/2025	DEVI PRASAD PATTANAYAK	ADV.	//
	CONTC/1859/2025	VS	VS	0
		SANJIV KUMAR MAJHI, CHIEF MANAGER, CANARA BANK, SAHEED NAGAR BRANCH		//
95	D-CONTC/11299/2025	FULCHAND GUPTA	ADV.	//
	CONTC/1860/2025	VS	VS	0
		SUNIL KUMAR, GENERAL MANAGER (TECHNICAL), NHAI, BBSR		//
96	D-CONTC/12621/2025	BISHNU PRASAD MISHRA	ADV.	//
	CONTC/1861/2025	VS	VS	0
		ANU GARG, IAS		//
97	D-CONTC/13808/2025	DEBENDRA KUMAR BARIK	ADV.	//
	CONTC/1862/2025	VS	VS	0
		ARVIND AGRAWAL, IAS		//
98	D-CONTC/14683/2025	MINATI MISHRA	SANGRAM JENA	//
	CONTC/1863/2025	VS	VS	0
		SHALINI PANDIT, IAS		//
99	D-CONTC/14725/2025	PRASANTI MISHRA	DR. BINODA KUMAR MISHRA	//
	CONTC/1864/2025	VS	VS	0
		ARAVIND AGRAWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT., ODISHA		//
100	D-CONTC/15452/2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD., BBSR	DEVI PRASAD TRIPATHY	//
	CONTC/1865/2025	VS	VS	0
		JAGMOHAN MEENA, IPS		//
101	D-CONTC/16337/2025	BARENDRA KRISHNA NAYAK	ADV	//
	CONTC/1866/2025	VS	VS	0
		USHA PADHEE, IAS		//
102	D-CONTC/16338/2025	DR.SUSHREE SANGEETA KAR	ADV	//
	CONTC/1867/2025	VS	VS	0

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103	D-CONTC/16260/2025 CONTC/1868/2025	ASWATHY S, IAS BABURAM MALLICK VS PRIYANKA PRIYADARSINI PATI,OAS	RAGHUNATH DASMOHAPATRA VS	// // ()
104	D-CONTC/14731/2025 CONTC/1869/2025	DEBAPRASAD SAMAL VS SAMARTH VERMA,IAS	NRUSINGH CHARAN ROUT VS	// ()
105	D-CONTC/14758/2025 CONTC/1870/2025	GEETANJALI NAIK VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// ()
106	D-CONTC/14762/2025 CONTC/1871/2025	BINAPANI BEHERA VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// ()
107	D-CONTC/15078/2025 CONTC/1872/2025	UPENDRA SETH VS ANU GARG,IAS	ADV. VS	// ()
108	D-CRLA/10803/2025 CRLA/477/2025	W.DHARMA RAJU VS STATE OF ODISHA	ARUPA NANDA DAS VS	GOLANTHARA (BERHAMPUR) /105 /202 DISTRICT & SESSIONS JUDGE,BERHAM Spl/0000015/2025
109	D-CRLA/11300/2025 CRLA/478/2025	ABHIMANYU PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /7 /2022 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000009/2022
110	D-CRLA/11944/2025 CRLA/479/2025	SATYABRATA RANA VS STATE OF ODISHA	MANOJ BIHARI DAS VS	CUTTACK SADAR /81 /2019 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000128/2019
111	D-CRLA/12013/2025 CRLA/480/2025	SURESH KUMAR DAKUA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	KOTINANDA /253 /2023 A.D.J.,ASKA(Ganjam) Spl/0000015/2023
112	D-CRLA/11615/2025 CRLA/481/2025	BABUL@BABU MAHARANA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /635 /2024 A.D.J.,KEONJHAR(Kendujhar) Spl/0000002/2025
113	D-CRLA/8239/2025 CRLA/482/2025	KHILO RANJU@CHANTI@BISHANT@BINGSHANTA VS UNION OF INDIA	PRASANTA KUMAR JENA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000024/2012

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114	D-CRLA/9890/2025 CRLA/483/2025	BISWANATH SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /244 /2016 AD-HOC A.D.J. (FTSC),KENDRAPARA(K ST/0000027/2017
115	D-CRLA/10681/2025 CRLA/484/2025	SUNIL KUMAR MOHANTA@SUNIL KUMAR MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PATNA /178 /2020 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000085/2020
116	D-CRLA/10986/2025 CRLA/485/2025	GANESWAR@GANESH PRASAD SWAIN VS VICTIM	PRABIR KUMAR RAY VS	JAJPUR TOWN /117 /2018 SPECIAL JUDGE (POCSO), JAJPUR(Jajap Spl/0000047/2018
117	D-CRLA/12103/2025 CRLA/486/2025	NAYAN BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BOLANGIR TOWN /565 /2022 1ST A.D.J.-CUM-PO,CHILDRENS COURT SC/0000041/2023
118	D-CRLA/12104/2025 CRLA/487/2025	INFORMANT/ VICTIM VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	RAMAGIRI /50 /2019 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000001/2020
119	D-CRLMA/11735/2025 CRLMA/53/2025	SASMITA MOHANTY@BEHURA VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	MAHILA P.S.(BBSR) /39 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000252/2025
120	D-CRLMA/11683/2025 CRLMA/54/2025	PRADIPTA KUMAR MOHANTY VS STATE OF ODISHA	BINI MISHRA VS	JAJPUR TOWN /381 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0002548/2024
121	D-CRLMC/10451/2025 CRLMC/1535/2025	SATYA BHUSAN MOHANTY VS STATE OF ODISHA	DEBASNAN DAS VS	DHENKANAL TOWN /177 /2010 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000844/2010
122	D-CRLMC/10905/2025 CRLMC/1536/2025	PRADEEP DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	Bamapada (Industrial Area) /45 /2023 J.M.F.C.(CITY),BALASORE(Baleshwar) CRMC/0000123/2023
123	D-CRLMC/10907/2025 CRLMC/1537/2025	PRADEEP DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	Bamapada (Industrial Area) /45 /2023 J.M.F.C.(CITY),BALASORE(Baleshwar) CRMC/0000142/2024
124	D-CRLMC/11730/2025 CRLMC/1538/2025	FAKIR SWAIN VS STATE OF ODISHA	SURENDRA KUMAR ROUT VS	BANAPUR P.S. /141 /2019 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K ST/0000056/2020
125	D-CRLMC/12108/2025	KANA MADHI	SATYANARAYAN MISHRA	M.V.79 /11 /2020

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	CRLMC/1539/2025	VS STATE OF ODISHA	VS	DISTRICT AND SESSIONS JUDGE,MALKA CT/0000003/2023
126	D-CRLMC/10662/2025 CRLMC/1540/2025	PURNA CHANDRA BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 () //
127	D-CRLMC/10829/2025 CRLMC/1541/2025	BASANT KUMAR BARIK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	AINTHAPALI /410 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0003010/2024
128	D-CRLMC/10894/2025 CRLMC/1542/2025	BHAGABAT SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SUBALAYA /27 /2025 S.D.J.M.,BIRAMAHAARAJPUR(Sonepur) GR/0000098/2025
129	D-CRLMC/11232/2025 CRLMC/1543/2025	DUKHI BALIARSINGH VS SANJAY KUMAR JHA	SUDHANSU SEKHAR JENA VS	/ /0 EXECUTIVE MAGISTRATE,BBSR(Khord CRMC/0000332/2025
130	D-CRLMC/11445/2025 CRLMC/1544/2025	BIJALN MANDAL@BIJAN MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /215 /2021 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000484/2021
131	D-CRLMC/10951/2025 CRLMC/1545/2025	MUNA MAHARANA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	POLASARA PS /9 /2014 A.D.J.,KODALA(Ganjam) ST/0000037/2020
132	D-CRLMC/11625/2025 CRLMC/1546/2025	PRASANTA KUMAR SAHOO@KUNU VS STATE OF ODISHA	PULAKESH MOHANTY VS	ATHGARH /151 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000366/2024
133	D-CRLMC/11196/2025 CRLMC/1547/2025	PADARBINDA TRIPATHY VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	BARGARH /481 /2022 S.D.J.M.,BARGARH(Bargarh) ICC/0000020/2024
134	D-CRLMC/11641/2025 CRLMC/1548/2025	ANDAVARUPU SURJYA CHANDRA RAO VS STATE OF ODISHA	NEELAKANTHA PANDA VS	JEYPORE TOWN /350 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0001376/2024
135	D-CRLMC/11898/2025 CRLMC/1549/2025	DIPA@PARADHIN MALIK VS STATE OF ODISHA	SATYABRATA DASH VS	JENAPUR /153 /2016 J.M.F.C.,CHANDIKHOLE(Jajapur) GR/0001190/2016
136	D-CRLMC/10928/2025 CRLMC/1550/2025	PRAVASINI DASH VS	DEEPAK KU SAHOO VS	PATTAMUNDAI /124 /2022 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL

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137	D-CRLMC/11403/2025 CRLMC/1551/2025	STATE OF ODISHA SIBARAM DALEI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	GR/0000124/2022 KRUSHNA PRASAD /55 /2023 J.M.F.C.,PURI(Puri) GR/0000278/2023
138	D-CRLMP/11383/2025 CRLMP/506/2025	REYAZ MOHAMMAD LATIF VS STATE OF ODISHA	SOUMYA MISHRA VS	CHANDAKA P.S. /253 /2024 (//
139	D-CRLREV/11518/2025 CRLREV/210/2025	KSHYAMANIDHI MEHER VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	DUNGURIPALI /42 /2023 GRAM NYAYADHISH, DUNGURIPALI(S GR/0000039/2023
140	D-CRLREV/11702/2025 CRLREV/211/2025	KULAMANI NAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /26 /2015 ASST. SESSIONS JUDGE,PATNAGARH(E SC/0000074/2015
141	D-CRLREV/11734/2025 CRLREV/212/2025	JAGANNATH BISWAL VS GITANJALI SAHOO	SAMVIT MOHANTY VS	//0 DISTRICT & SESSIONS JUDGE,JAGATSI CRA/0000035/2024
142	D-CRP/13356/2025 CRP/21/2025	JITENDRA NARAYAN DASH VS SWAYAMSIDDHA SINGHSAMANT	PRABIN DAS VS	// CIVIL JUDGE(SD), KHANDAPARA(Naya CS/0000006/2021
143	D-FAO/10537/2025 FAO/182/2025	GITA SAU VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000064/2020
144	D-FAO/13920/2025 FAO/183/2025	STATE OF ODISHA VS SABITA BHUKTA	DEBASHIS TRIPATHY,A.G.A VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000872/2016
145	D-MACA/12613/2025 MACA/475/2025	NEW INDIA ASSURANCE CO. LTD., CUTTACK VS BISWANATH BHUYAN	PRASANT KUMAR MISHRA VS	// I MACT,BALASORE(Baleshwar) Mac/0000152/2022
146	D-MACA/14237/2025 MACA/476/2025	CHOLAMANDALAM M/S. GENERAL INSURANCE COMPANY LTD, KHURDA VS GITANJALI PATRA @ PADHI	G.P.DUTTA VS	// 3RD M.A.C.T, NAYAGARH(Nayagarh) Mac/0000056/2016
147	D-MACA/14179/2025 MACA/477/2025	LEGAL OFFICER, TATA AIG GENERAL INSURANCE CO. LTD., CUTTACK VS BIRENDRA KUMAR SAHU	G.P.DUTTA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000076/2021

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148	D-MACA/14446/2025 MACA/478/2025	M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD., KHURDHA VS JANAKI PRADHAN	G.P.DUTTA VS	// I MACT,BALASORE(Baleshwar) Mac/0000107/2023
149	D-MACA/7791/2025 MACA/479/2025	SANKAR MANDAL VS SANJAYA GAHAN	KAPILA CHARAN NAYAK VS	// 3RD M.A.C.T.,KENDRAPARA(Kendrapara) Mac/0000091/2017
150	D-MACA/15907/2025 MACA/480/2025	RAKESH TANTI VS GAJENDRA KAUDI	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000102/2022
151	D-MACA/15899/2025 MACA/481/2025	DAIMATI KUANAR VS VESAJA GARDIA	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000002/2023
152	D-MACA/15925/2025 MACA/482/2025	MAUJA NAIK VS MRUTYUNJAYA DEO	PRADEEP KUMAR MISHRA VS	// I MACT,KEONJHAR(Kendujhar) Mac/0000084/2021
153	D-MACA/15222/2025 MACA/483/2025	ORIENTAL INSURANCE CO. LTD.,KHURDA VS RINA SAHOO	SOMNATH ROY VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000230/2020
154	D-RPFAM/12258/2025 RPFAM/104/2025	SAROJ SORENG VS SANJITA MAJHI	ASHOK KUMAR SARANGI VS	// JUDGE FAMILY COURT,ROURKELA(Sun Crp/0000063/2022
155	D-RSA/15957/2025 RSA/205/2025	MANJULATA LENKA@BISWAL VS STATE OF ODISHA	SOUMYA MISHRA VS	// 2ND A.D.J.,ROURKELA(Sundargarh) RFA/0000044/2022
156	D-RSA/15265/2025 RSA/206/2025	RAMA KRUSHNA PANDA VS SIMANCHAL SAMANTARA	PRABIN DAS VS	// 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP RFA/0000109/2019
157	D-RSA/13346/2025 RSA/207/2025	NARAYAN JENA VS KAMALA MOHANTY	DWARIKA PRASAD MOHANTY VS	// A.D.J.,JAJPUR ROAD(Jajapur) RFA/0000013/2019
158	D-RSA/16099/2025 RSA/208/2025	RANJANA SAHOO @ RANGA SAHOO VS SARAT SAHOO	PRASANTA KUMAR SATAPATHY VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000056/2022
159	D-RSA/14577/2025	SHANKAR BAGH	SIDDHARTH PRASAD MISHRA	//

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	RSA/209/2025	VS KATRU KISAN	VS	A.D.J.,KUCHINDA(Sambalpur) RFA/0000003/2012
160	D-RSA/16214/2025 RSA/210/2025	SAROJINI ROUT VS MURALI SEKHAR JENA	SUSMITA PATTNAIK VS	// A.D.J.,ANANDAPUR(Kendujhar) Mat/0000001/2020
161	D-RVWPET/13241/2025 RVWPET/117/2025	ORISSA STATE COOPERATIVE BANK LTD., BBSR VS UNION OF INDIA	SUBHADUTTA ROUTRAY VS	// ()
162	D-RVWPET/14761/2025 RVWPET/118/2025	CHIEF GENERAL MANAGER,IOCL,KHURDHA VS SANJUKTA PRADHAN	SAIBRATA RATH VS	// ()
163	D-SAO/9440/2025 SAO/4/2025	NARASINGHA SAHU VS MINAKUMARI THAKUR	SAROJ KUMAR PADHY VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000016/2022
164	D-TRP(C)/14214/2025 TRP(C)/115/2025	NARMADA MAJHI VS DEBARAJ MAJHI	SOUBHAGYA KUMAR DASH VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000220/2023
165	D-TRP(C)/15571/2025 TRP(C)/116/2025	BHAGYASHREE MOHARANA VS NEETIBAN MAHARANA	BEDA PRAKASH PANDA VS	// JUDGE,FAMILY COURT,BALANGIR(Bal CP/0000059/2024
166	D-WA/13468/2025 WA/761/2025	NATIONAL HEALTH MISSION, ODISHA VS KAMINI MAHAKUL	RAMDAS ACHARY VS	// ()
167	D-WA/15267/2025 WA/762/2025	M.C. COMMITTEE OF N.C.S.S. FOR HEARING IMPAIRED AND VISUAL IMPAIRED AND VS STATE OF ODISHA	DINGLOP KUNWAR MOHAPATRA VS	// ()
168	D-WA/13615/2025 WA/763/2025	STATE OF ODISHA VS SWARNENDU MISHRA	BIMBISAR DASH,A.G.A VS	// ()
169	D-WP(C)/11992/2025 WP(C)/11007/2025	SIVANANADA ROUT VS STATE OF ODISHA	MADHUSUDAN JENA VS	// ()
170	D-WP(C)/16131/2025 WP(C)/11008/2025	INDRAMANI NAIK VS	SWAPNIL ROY VS	// ()

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171	D-WP(C)/16327/2025 WP(C)/11009/2025	STATE OF ODISHA PUJA SAHOO VS THE SUB-COLLECTOR, BANKI	TARUNKANTA PATNAIK VS	// // 0 //
172	D-WP(C)/16433/2025 WP(C)/11010/2025	BALARAM SAHU VS STATE OF ODISHA	ROMEET PANIGRAHI VS	// 0 //
173	D-WP(C)/16132/2025 WP(C)/11011/2025	RADHA MOHAN DAS VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
174	D-WP(C)/12971/2025 WP(C)/11012/2025	LT COLONEL DR LAXMI DHAR BHUYAN VS CHIEF ARMY STAFF,SOUTH BLOCK,NEW DELHI	SANTOSH KUMAR MOHANTY VS	// 0 //
175	D-WP(C)/16437/2025 WP(C)/11013/2025	PRADIP KUMAR KAR VS STATE OF ODISHA	ROMEET PANIGRAHI VS	// 0 //
176	D-WP(C)/15104/2025 WP(C)/11014/2025	ASUTOSH MOHANTY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
177	D-WP(C)/14817/2025 WP(C)/11015/2025	PRASAN @ PRASANNA KHAMARI VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
178	D-WP(C)/14343/2025 WP(C)/11016/2025	AMAR KUMAR SAHOO VS REGIONAL MANAGER, INDUSIND BANK, BBSR	GAJENDRANATH ROUT VS	// 0 //
179	D-WP(C)/15109/2025 WP(C)/11017/2025	SAKUNTALA SAHOO VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
180	D-WP(C)/15700/2025 WP(C)/11018/2025	RAMAKANTA DASH VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
181	D-WP(C)/15767/2025 WP(C)/11019/2025	PRADEEP KUMAR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //

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182	D-WP(C)/15518/2025 WP(C)/11020/2025	TRILOCHAN NAYAK VS JHUNARANI NAYAK	MIHIR KANTA RATH VS	// 0 //
183	D-WP(C)/15701/2025 WP(C)/11021/2025	ISWAR CHANDRA ARUKHA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
184	D-WP(C)/15980/2025 WP(C)/11022/2025	BLOCK MISSION SHAKTI FEDERATION, HATADIHI VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
185	D-WP(C)/15025/2025 WP(C)/11023/2025	PRASANTA PATRA,HG/191 VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
186	D-WP(C)/13967/2025 WP(C)/11024/2025	PURNA CHANDRA BHUYAN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
187	D-WP(C)/15698/2025 WP(C)/11025/2025	PRAFULLA KUMAR PATRA VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //
188	D-WP(C)/13623/2025 WP(C)/11026/2025	SK IDRISH VS COLLECTOR, NAYAGARH	RAMAKRUSHNA PATTNAIK VS	// 0 //
189	D-WP(C)/16121/2025 WP(C)/11027/2025	MADHABA BHUTIA VS ODISHA GRAMYA BANK	ATUL TRIPATHY VS	// 0 //
190	D-WP(C)/15789/2025 WP(C)/11028/2025	SHIVA PRASAD MOHANTY VS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., TAMILNADU	SARADA DASH VS	// 0 //
191	D-WP(C)/14558/2025 WP(C)/11029/2025	SUSHANTA KUMAR MALLICK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //
192	D-WP(C)/12981/2025 WP(C)/11030/2025	PRADIPTA KUMAR SAHU @ SAHOO VS STATE OF ODISHA	BISHNU CHARAN SWAIN VS	// 0 //
193	D-WP(C)/16123/2025	DALI BHUTIA	ATUL TRIPATHY	//

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	WP(C)/11031/2025	VS ODISHA GRAMYA BANK	VS	0 //
194	D-WP(C)/15315/2025 WP(C)/11032/2025	M/S S.S. CONSORTIUM VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
195	D-WP(C)/15882/2025 WP(C)/11033/2025	KARNA KUMAR NAIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
196	D-WP(C)/12983/2025 WP(C)/11034/2025	LAXMAN BARIK VS STATE OF ODISHA	BISHNU CHARAN SWAIN VS	// 0 //
197	D-WP(C)/14132/2025 WP(C)/11035/2025	M/S ARYAN INVESTA INFRASTRUCTURE PVT. LTD., BBSR VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
198	D-WP(C)/16068/2025 WP(C)/11036/2025	NARENDRANATH SAHOO VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
199	D-WP(C)/15628/2025 WP(C)/11037/2025	ASIF IQBAL KHAN VS HAMIDA BEGUM @ HEENA	SUSANTA KUMAR BARAL VS	// 0 //
200	D-WP(C)/15312/2025 WP(C)/11038/2025	SURESH CHANDRA MURMU VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
201	D-WP(C)/15028/2025 WP(C)/11039/2025	ALOK MAHARANA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
202	D-WP(C)/13789/2025 WP(C)/11040/2025	DILIP KUMAR MISHRA VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// 0 //
203	D-WP(C)/15047/2025 WP(C)/11041/2025	ASHISH KUMAR MISHRA VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //
204	D-WP(C)/15248/2025 WP(C)/11042/2025	DR AJAYA KUMAR SAHOO VS	PRAMOD KUMAR NAYAK VS	// 0

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205	D-WP(C)/15598/2025 WP(C)/11043/2025	STATE OF ODISHA PRASANTA KUMAR DAS VS	ACHYUTANANDA PATTANAIAK VS	// // ()
206	D-WP(C)/15115/2025 WP(C)/11044/2025	STATE OF ODISHA PRATIMA PATTNAIK VS	RABI NARAYAN BEHERA VS	// // ()
207	D-WP(C)/16067/2025 WP(C)/11045/2025	STATE OF ODISHA AHELI PADHAN @ AHELI BHUE VS	ARJUNA CHARANA BEHERA VS	// // ()
208	D-WP(C)/14470/2025 WP(C)/11046/2025	STATE OF ODISHA GOBINDA CHANDRA BEHERA VS	SUBHADUTTA ROURAY VS	// // ()
209	D-WP(C)/16150/2025 WP(C)/11047/2025	STATE OF ODISHA M/S LAXMI BARAHA AUTO UDYOG, SUNDARGARH VS	UPENDRA KUMAR SAMAL VS	// // ()
210	D-WP(C)/15602/2025 WP(C)/11048/2025	STATE OF ODISHA SUHANA PARBIN VS	RABINDRA NATH PRUSTY VS	// // ()
211	D-WP(C)/15086/2025 WP(C)/11049/2025	STATE OF ODISHA BASANTI RAY VS	RABI NARAYAN BEHERA VS	// // ()
212	D-WP(C)/14967/2025 WP(C)/11050/2025	STATE OF ODISHA M/S SHREE TIRUPATI TRANSPORT PRIVATE LIMITED.,JHARSUGUDA VS	ITISHREE TRIPATHY VS	// // ()
213	D-WP(C)/16371/2025 WP(C)/11051/2025	ADDL COMMISSIONER CT AND GST OFFICER , JHARSUGUDA CIRCLE SATYA PRAKASH BASTIA VS	AKSHAYA KUMAR PANDEY VS	// // ()
214	D-WP(C)/12242/2025 WP(C)/11052/2025	AUTHORISED OFFICER, PUNJAB NATIONAL BANK, CUTTACK SURA ORAM VS	GHANASHYAM NAMTOAR VS	// // ()
215	D-WP(C)/16126/2025 WP(C)/11053/2025	STATE OF ODISHA ABHIRAM SAHOO VS	ANJAN KUMAR BISWAL VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/16363/2025 WP(C)/11054/2025	NARAYAN BEHERA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
217	D-WP(C)/15090/2025 WP(C)/11055/2025	KANDULA LALITA DEVI VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
218	D-WP(C)/14170/2025 WP(C)/11056/2025	TULASI PANDA VS RANJAN DASH	RABINDRA NATH BARIK VS	// 0 //
219	D-WP(C)/15094/2025 WP(C)/11057/2025	NARAYAN MISHRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
220	D-WP(C)/16248/2025 WP(C)/11058/2025	DEBASISH BISOYI VS CHAIRPERSON, OSSSC, BBSR	RAJIB RATH VS	// 0 //
221	D-WP(C)/14478/2025 WP(C)/11059/2025	RABINDRA KUMAR PATRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
222	D-WP(C)/15796/2025 WP(C)/11060/2025	GUNANIDHI SARANGI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
223	D-WP(C)/14540/2025 WP(C)/11061/2025	LAKHAN LAL SAHU VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
224	D-WP(C)/13248/2025 WP(C)/11062/2025	BIJAYALAXMI PATTNAIK VS ODISHA ELECTRICITY REGULATORY COMMISSION,BHUBANESWAR	SOUBHAGYA KUMAR RATH VS	// 0 //
225	D-WP(C)/15586/2025 WP(C)/11063/2025	MURALI MOHAN JENA VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEVDASH VS	// 0 //
226	D-WP(C)/15857/2025 WP(C)/11064/2025	DILLIP KUMAR DASH VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
227	D-WP(C)/16573/2025	DEEPAK AGRAWAL	AMIT PRASAD BOSE	//

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	WP(C)/11065/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/16094/2025 WP(C)/11066/2025	JOGESWAR PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
229	D-WP(C)/16579/2025 WP(C)/11067/2025	MANOJ KUMAR LATH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
230	D-WP(C)/16145/2025 WP(C)/11068/2025	SANTOSHINI SAHU VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
231	D-WP(C)/15607/2025 WP(C)/11069/2025	BILASINI AMANAT VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
232	D-WP(C)/16046/2025 WP(C)/11070/2025	M/S.EMAMI PAPER MILLS, BALESWAR VS UNION OF INDIA	MADHAB LAL AGARWAL VS	// 0 //
233	D-WP(C)/16102/2025 WP(C)/11071/2025	JIBARDHAN PADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
234	D-WP(C)/15732/2025 WP(C)/11072/2025	SOMANATH BAGHASINGH VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
235	D-WP(C)/15167/2025 WP(C)/11073/2025	ADAL ANIL KUMAR @ A.ANIL KUMAR VS CHAIRMAN, OSSSC, BBSR	DR.NIRANJAN SWAIN VS	// 0 //
236	D-WP(C)/16237/2025 WP(C)/11074/2025	SUCHIT SORENG VS UNION OF INDIA	SUVASHISH PATTANAIAK VS	// 0 //
237	D-WP(C)/16071/2025 WP(C)/11075/2025	PITABASA SWAIN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
238	D-WP(C)/16231/2025 WP(C)/11076/2025	PRADESHA KUMAR BISWAL VS	SUVASHISH PATTANAIAK VS	// 0

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239	D-WP(C)/16104/2025 WP(C)/11077/2025	STATE OF ODISHA CATHERINA XALXO VS STATE OF ODISHA	RANJIT SAMAL VS	// // 0 //
240	D-WP(C)/16161/2025 WP(C)/11078/2025	KEDO MAJHI VS THE ADDL DISTRICT MAGISTRATE , KALAHANDI	UPENDRA KUMAR SAMAL VS	// 0 //
241	D-WP(C)/15744/2025 WP(C)/11079/2025	CHANDRAKANTI BAGARTY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
242	D-WP(C)/16111/2025 WP(C)/11080/2025	M/S. SUBHAM MODERN RICE MILL, NABARANGAPUR VS ASSISTANT COMMISSIONER OF STATE TAX, NAWARANGPUR CIRCLE, KORAPUT	PRANAYA KISHORE HARICHANDAN VS	// 0 //
243	D-WP(C)/15855/2025 WP(C)/11081/2025	BEDABYAS KAUDI VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
244	D-WP(C)/15920/2025 WP(C)/11082/2025	SAGAR TANAYA MISSION SHAKTI FEDERATION,KEONJHAR VS THE STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
245	D-WP(C)/16481/2025 WP(C)/11083/2025	DR. CHINMAYEE SWAIN VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
246	D-WP(C)/16093/2025 WP(C)/11084/2025	SUNARAM TUDU VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
247	D-WP(C)/15912/2025 WP(C)/11085/2025	DHARANIDHAR MALLICK VS THE CHIEF EXECUTIVE OFFICER TPCODL, BBSR	AKSHAYA KUMAR JENA VS	// 0 //
248	D-WP(C)/16173/2025 WP(C)/11086/2025	KANAKLATA BHUTIA VS ODISHA GRAMYA BANK,TALCHER	ATUL TRIPATHY VS	// 0 //
249	D-WP(C)/10211/2025 WP(C)/11087/2025	MOTILAL BARIK VS UTKAL GRAMEEN BANK, DHANUPALLI, SAMBALPUR	NIKUNJA KUMAR ROUT VS	// 0 //

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250	D-WP(C)/11341/2025 WP(C)/11088/2025	BIJAYA KUMAR SWAIN VS PRINCIPAL SECY AGRICULTURE DEPT., GOVT. OF ODISHA, BBSR	CHINMAYA RANJAN DAS VS	// 0 //
251	D-WP(C)/14026/2025 WP(C)/11089/2025	DR.BISHNU PRASAD KAR VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
252	D-WP(C)/14575/2025 WP(C)/11090/2025	DHIREN KUMAR PANI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
253	D-WP(C)/15611/2025 WP(C)/11091/2025	SUSANT KUMAR MALIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
254	D-WP(C)/16197/2025 WP(C)/11092/2025	PRAFULLA KUMAR BHOI VS STATE OF ODISHA	SISIR DAS VS	// 0 //
255	D-WP(C)/14557/2025 WP(C)/11093/2025	M/S KUMAR TARIA VS THE COMMISSIONER OF COMMERCIAL TAXES CT AND GOODS AND SERVICE TAX	PRABODHA CHANDRA NAYAK VS	// 0 //
256	D-WP(C)/16170/2025 WP(C)/11094/2025	CHITROTPALA BLOCK MAHASANGHA, BIRMAHARAJPUR,SONEPUR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
257	D-WP(C)/16182/2025 WP(C)/11095/2025	JHUTUNA GRAMA PANCHAYAT STARIYA SANGHA, BHADRAK VS STATE OF ODISHA	SURESH KUMAR CHOUDHURY VS	// 0 //
258	D-WP(C)/15959/2025 WP(C)/11096/2025	BIJAY KUMAR SWAIN VS THE COLLECTOR, CUTTACK	ARUN KUMAR MISHRA 2 VS	// 0 //
259	D-WP(C)/16606/2025 WP(C)/11097/2025	SABITRI BEURA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
260	D-WP(C)/16588/2025 WP(C)/11098/2025	SHYAMLAL AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
261	D-WP(C)/16609/2025	KULAMANI PARIDA	ANUPAM RATH	//

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	WP(C)/11099/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/16576/2025 WP(C)/11100/2025	PREM CHAND AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
263	D-WP(C)/16072/2025 WP(C)/11101/2025	NARENDRA KUMAR MEHER VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
264	D-WP(C)/16107/2025 WP(C)/11102/2025	ABHIMANYU SAHOO VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
265	D-WP(C)/16089/2025 WP(C)/11103/2025	BIRANCHI BHOI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
266	D-WP(C)/16117/2025 WP(C)/11104/2025	DARASINGH BHUE VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
267	D-WP(C)/16583/2025 WP(C)/11105/2025	ASHOK SAWADIA @ AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
268	D-WP(C)/16430/2025 WP(C)/11106/2025	ASHOK KUMAR JENA VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //
269	D-WP(C)/16220/2025 WP(C)/11107/2025	RADHASHYAM SAHOO VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
270	D-WP(C)/16225/2025 WP(C)/11108/2025	JAYANTA KUMAR SAHOO VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
271	D-WP(C)/10719/2025 WP(C)/11109/2025	BATAKRUSHNA JENA VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// 0 //
272	D-WP(C)/15455/2025 WP(C)/11110/2025	PURNA CHANDRA JENA VS	AKSHAYA KUMAR JENA VS	// 0

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273	D-WP(C)/14874/2025 WP(C)/11111/2025	THE CHIEF EXECUTIVE OFFICER TPCODL, BBSR RABINDRA KUMAR MAHARANA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // 0 //
274	D-WP(C)/15884/2025 WP(C)/11112/2025	PANKAJINI PATEL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
275	D-WP(C)/16591/2025 WP(C)/11113/2025	BIJAY KUMAR AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
276	D-WP(C)/15922/2025 WP(C)/11114/2025	R.MURALI KRISHNA PATNAIK VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	// 0 //
277	D-WP(C)/11027/2025 WP(C)/11115/2025	BHARATIYA BIKASH PARISAD, BERHAMPUR VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
278	D-WP(C)/16175/2025 WP(C)/11116/2025	PRAMODINI DHAL VS COMMISSIONER OF COMMERCIAL TAXES CT AND GOODS AND SERVICE TAX, CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
279	D-WP(C)/11058/2025 WP(C)/11117/2025	BHAGHYA NAIK VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// 0 //
280	D-WP(C)/16420/2025 WP(C)/11118/2025	JAYANTA KUMAR JENA VS STATE OF ODISHA	SAMARENDRA BEURA VS	// 0 //
281	D-WP(C)/13846/2025 WP(C)/11119/2025	SANTOSH KUMAR KHANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
282	D-WP(C)/13380/2025 WP(C)/11120/2025	SABITA NAYAK VS STATE OF ODISHA	DIBYAJYOTI NAYAK VS	// 0 //
283	D-WP(C)/16066/2025 WP(C)/11121/2025	SUBRAT KUMAR MISHRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //

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284	D-WP(C)/14047/2025 WP(C)/11122/2025	JAGABANDHU PADHI VS THE COLLECTOR, GANJAM	SARAT CHANDRA MEKAP VS	// 0 //
285	D-WP(C)/16229/2025 WP(C)/11123/2025	NIGAMANANDA BISWAL VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
286	D-WP(C)/14177/2025 WP(C)/11124/2025	KANCHANMALA MUND VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
287	D-WP(C)/14877/2025 WP(C)/11125/2025	NAROTTAM JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
288	D-WP(C)/15886/2025 WP(C)/11126/2025	KULAMANI PATEL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
289	D-WP(C)/14427/2025 WP(C)/11127/2025	ANANDINI ACHARYA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
290	D-WP(C)/14891/2025 WP(C)/11128/2025	HURSHIKESH SWAIN VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
291	D-WP(C)/16615/2025 WP(C)/11129/2025	PRAMODINI SAMAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
292	D-WP(C)/14893/2025 WP(C)/11130/2025	PRADIPTA KUMAR KAR VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
293	D-WP(C)/15443/2025 WP(C)/11131/2025	SAGARIKA DALAI VS TPCODL, CHIEF EXECUTIVE OFFICER,BBSR	ASHOK KUMAR MOHAPATRA VS	// 0 //
294	D-WP(C)/14895/2025 WP(C)/11132/2025	KARTIK KUMAR NAYAK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
295	D-WP(C)/15329/2025	LABA SA @ DALDALIA	SAGARIKA SAHOO	//

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	WP(C)/11133/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/14449/2025 WP(C)/11134/2025	PRADEEP KUMAR BHATTA VS STATE OF ODISHA	NISHIKANTA MOHAPATRA VS	// 0 //
297	D-WP(C)/14880/2025 WP(C)/11135/2025	KAILASH CHANDRA BARIK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
298	D-WP(C)/16315/2025 WP(C)/11136/2025	M/S MAA MANGALA LABOUR SUPPLY AGENCY,CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
299	D-WP(C)/14650/2025 WP(C)/11137/2025	RAMA CHANDRA SAHU VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
300	D-WP(C)/16370/2025 WP(C)/11138/2025	G.MANJU SERVICES PVT. LTD.,CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
301	D-WP(C)/16233/2025 WP(C)/11139/2025	TRILOCHAN ROUT VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
302	D-WP(C)/16729/2025 WP(C)/11140/2025	SWAYAM SHREE PADMAPUR MISSION SHAKTI FEDERATION, BLOCK LEVEL FEDERATION, KALAHANDI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
303	D-WP(C)/14392/2025 WP(C)/11141/2025	ASHOK KUMAR MEHER VS CENTRAL BOARD OF DIRECT TAXES	CHITRASEN PARIDA VS	// 0 //
304	D-WP(C)/16323/2025 WP(C)/11142/2025	SUKANTI BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
305	D-WP(C)/16546/2025 WP(C)/11143/2025	SUSHIL BAG VS COLLECTOR, KALAHANDI	HARI KRUSHNA PANIGRAHI VS	// 0 //
306	D-WP(C)/16693/2025 WP(C)/11144/2025	PRAKASH CHANDRA PANDA VS	SACHIN KUMAR SAHU VS	// 0

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307	D-WP(C)/15098/2025	JAY JAGABANDHU PATRA	RABI NARAYAN BEHERA	//
	WP(C)/11145/2025	VS	VS	0
		STATE OF ODISHA		//
308	D-WP(C)/14664/2025	AGASTI SAHU	SAILABALA JENA	//
	WP(C)/11146/2025	VS	VS	0
		STATE OF ODISHA		//
309	D-WP(C)/15671/2025	DEEPAK KUMAR DWIBEDY	KRISHNA CHANDRA SAHU	//
	WP(C)/11147/2025	VS	VS	0
		STATE OF ODISHA		//
310	D-WP(C)/16112/2025	SAMBHUNATH SAHOO	KRISHNA CHANDRA SAHU	//
	WP(C)/11148/2025	VS	VS	0
		STATE OF ODISHA		//
311	D-WP(C)/15617/2025	KUNTI PATEL	SAGARIKA SAHOO	//
	WP(C)/11149/2025	VS	VS	0
		STATE OF ODISHA		//
312	D-WP(C)/14701/2025	MINAKETAN MEHER	DHANANJAYA MUND	//
	WP(C)/11150/2025	VS	VS	0
		STATE OF ODISHA		//
313	D-WP(C)/16432/2025	ASUTOSHA BEHERA	BIDYADHAR MANSING	//
	WP(C)/11151/2025	VS	VS	0
		STATE OF ODISHA		//
314	D-WP(C)/15685/2025	NARAHARI OJHA	KRISHNA CHANDRA SAHU	//
	WP(C)/11152/2025	VS	VS	0
		STATE OF ODISHA		//
315	D-WP(C)/14505/2025	TARANISEN PATRA	CHITTA RANJAN SWAIN	//
	WP(C)/11153/2025	VS	VS	0
		STATE OF ODISHA		//
316	D-WP(C)/14662/2025	AJIT SAHU	SOUMYA RANJAN MOHANTY	//
	WP(C)/11154/2025	VS	VS	0
		STATE OF ODISHA		//
317	D-WP(C)/14900/2025	JAYA PRAKASH NARAYAN BHATTRAY	RABINDRA KUMAR PATNAIK	//
	WP(C)/11155/2025	VS	VS	0
		STATE OF ODISHA		//

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318	D-WP(C)/15026/2025 WP(C)/11156/2025	RATNAKAR TAREI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// 0 //
319	D-WP(C)/13780/2025 WP(C)/11157/2025	PRIYANKA PRIYADARSHINI ROUT VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	// 0 //
320	D-WP(C)/16360/2025 WP(C)/11158/2025	CHARANJIT SINGH GREWAL VS INTERIM BOARD FOR SETTLEMENT- V, MUMBAI	PRATAP CHANDRA MOHAPATRA VS	// 0 //
321	D-WP(C)/16404/2025 WP(C)/11159/2025	AMULYARATNA SWALSINGH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
322	D-WP(C)/15349/2025 WP(C)/11160/2025	ANNAPURNA MALLICK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
323	D-WP(C)/16207/2025 WP(C)/11161/2025	BISHNUPRIYA ROURAY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
324	D-WP(C)/16427/2025 WP(C)/11162/2025	DISTRICT MAHILA SANCHAYIKA SANGHA, KORAPUT VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
325	D-WP(C)/15845/2025 WP(C)/11163/2025	ANAND KUMAR AGRAWAL VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
326	D-WP(C)/15861/2025 WP(C)/11164/2025	ASHOK KUMAR PATEL VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
327	D-WP(C)/16195/2025 WP(C)/11165/2025	SUSANTA KUMAR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
328	D-WP(C)/15359/2025 WP(C)/11166/2025	PADMALOCHAN DHAL VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //
329	D-WP(C)/16450/2025	NAVA DIGANTA MISSION SHAKTI FEDERATION	RAJIV KUMAR MAHANTA	//

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	WP(C)/11167/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/15872/2025 WP(C)/11168/2025	GEETA SUCHITA LAKRA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
331	D-WP(C)/11382/2025 WP(C)/11169/2025	SAKUNTALA SAHOO VS STATE OF ODISHA	MANORANJAN PATTANAIAK VS	// 0 //
332	D-WP(C)/16627/2025 WP(C)/11170/2025	MANOJ KUMAR PARIDA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
333	D-WP(C)/16626/2025 WP(C)/11171/2025	BASANTA KUMAR SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
334	D-WP(C)/16625/2025 WP(C)/11172/2025	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
335	D-WP(C)/16392/2025 WP(C)/11173/2025	KUBERA KUMAR PRADHAN VS REGIONAL TRANSPORT OFFICER, TALCHER	BRAJA MOHAN SARANGI VS	// 0 //
336	D-WP(C)/15739/2025 WP(C)/11174/2025	ABHAYA BADAN BEPARI VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
337	D-WP(C)/12433/2025 WP(C)/11175/2025	RAJESH KUMAR BEHERA VS UNION OF INDIA	NIRANJAN PANDA VS	// 0 //
338	D-WP(C)/16537/2025 WP(C)/11176/2025	DIGAMBAR PUHAN VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
339	D-WP(C)/16533/2025 WP(C)/11177/2025	RAJANI RANJAN BALIYARSINGH VS R.T.O., PURI	BRAJA MOHAN SARANGI VS	// 0 //
340	D-WP(C)/16642/2025 WP(C)/11178/2025	DRIEMS UNIVERSITY, CUTTACK VS	TANMAY MISHRA VS	// 0

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341	D-WP(C)/15277/2025 WP(C)/11179/2025	DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR TAPANJIT DAS VS THE COLLECTOR, SAMAGRA SIKHYA KALAHANDI, ODISHA	JIBAN RANJAN DASH VS	// // ()
342	D-WP(C)/16442/2025 WP(C)/11180/2025	KANHU CHARAN SAHOO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// // ()
343	D-WP(C)/16665/2025 WP(C)/11181/2025	MANOJ KUMAR KHATOI VS STATE OF ODISHA	KAJAL SAHOO VS	// // ()
344	D-WP(C)/16735/2025 WP(C)/11182/2025	PRATIMA PATRA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // ()
345	D-ABLAPL/11820/2025 ABLAPL/4539/2025	KAILASH SAMAL VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ERASAMA /120 /2025 ()
346	D-ABLAPL/11959/2025 ABLAPL/4540/2025	RANAJIT KUMAR BEHERA @ RANJIT BEHERA VS STATE OF ODISHA	LOPAMUDRA PRADHAN VS	JAGATPUR /239 /2025 ()
347	D-ABLAPL/11675/2025 ABLAPL/4541/2025	MANOJ KUMAR SAMANTARAY VS STATE OF ODISHA	SIDDARATH SAMAL VS	CHANDANPUR /64 /2025 ()
348	D-ABLAPL/9500/2025 ABLAPL/4542/2025	SUBHAKANTA MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MAHAKALPARA /76 /2025 ()
349	D-ABLAPL/11711/2025 ABLAPL/4543/2025	AMARESH CHANDRA SARANGI VS STATE OF ODISHA	BISWAJIT NAYAK VS	BHARATPUR PS /181 /2025 ()
350	D-ABLAPL/10840/2025 ABLAPL/4544/2025	DAFADAR DALAI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /52 /2022 ()
351	D-ABLAPL/11714/2025 ABLAPL/4545/2025	SK SAMSUDDIN VS STATE OF ODISHA	SASANKA SEKHAR PAIKRAY VS	NISCHINTAKOILI /30 /2025 ()

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352	D-ABLAPL/10961/2025 ABLAPL/4546/2025	GOURANGA SAHU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MUDANPUR RAMPUR /152 /2023 () //
353	D-ABLAPL/11716/2025 ABLAPL/4547/2025	SUDHAMAYA SAHU VS STATE OF ODISHA	BHOJARAJ SETH VS	PADAMPUR /69 /2025 () //
354	D-ABLAPL/10971/2025 ABLAPL/4548/2025	AFFRID AHAMAD VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BAIDESWAR /60 /2025 () //
355	D-ABLAPL/11720/2025 ABLAPL/4549/2025	MANORANJAN PANDA @ MUNA PANDA VS STATE OF ODISHA	PRATIK NAYAK VS	ALAKUNDA /40 /2025 () //
356	D-ABLAPL/11199/2025 ABLAPL/4550/2025	KRUSHNA BADANAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /110 /2024 () //
357	D-ABLAPL/11778/2025 ABLAPL/4551/2025	NISHISMITA KUJUR VS STATE OF ODISHA	ASHWARIYA DASH VS	SECTOR-15 /130 /2024 () //
358	D-ABLAPL/11411/2025 ABLAPL/4552/2025	PRADYUMNA KUMAR MISHRA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BADABAZAR /393 /2024 () //
359	D-ABLAPL/11459/2025 ABLAPL/4553/2025	BHARAT MALLIK @ BHARAT MALIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALICHANDRAPUR /30 /2015 () //
360	D-ABLAPL/11789/2025 ABLAPL/4554/2025	BABUNA OJHA @ ANKIT OJHA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BALIANTA P.S. /108 /2023 () //
361	D-ABLAPL/11535/2025 ABLAPL/4555/2025	DIRISHALA NARESH CHOUDHARY VS C.B.I.(B.B.S.R)	SEKH ZAKIR HUSSAIN VS	/ /0 () //
362	D-ABLAPL/11541/2025 ABLAPL/4556/2025	MANAS SUNDAR RATH VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BHARATPUR PS /181 /2025 () //
363	D-ABLAPL/11860/2025	NIKHILA KUMAR ACHARYA @ NIKHIL KUMAR ACHARYA	BIBHUTI RANJAN MOHANTY	/ /0

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	ABLAPL/4557/2025	VS STATE OF ODISHA	VS	S.D.J.M.,HINDOL(Dhenkanal) 2(B)CC/0000010/2025
364	D-ABLAPL/11542/2025 ABLAPL/4558/2025	AVINASH DUBEY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	JODA /282 /2024 () //
365	D-ABLAPL/11623/2025 ABLAPL/4559/2025	BICHITRA KUMAR ROUT VS STATE OF ODISHA	SAMMY SAHOO VS	JAJPUR ROAD /193 /2025 () //
366	D-ABLAPL/11636/2025 ABLAPL/4560/2025	RIYAZ MAHAMMAD VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	BARAMBA /87 /2025 () //
367	D-ABLAPL/11262/2025 ABLAPL/4561/2025	NIRAJ KUMAR TIWARI VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	BAMBARI /22 /2025 () //
368	D-ABLAPL/11637/2025 ABLAPL/4562/2025	DUSMANTA SENAPATI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KOREI /5 /2025 () //
369	D-ABLAPL/11589/2025 ABLAPL/4563/2025	GUDU @ AMIT KUMAR ROUT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /301 /2025 () //
370	D-ABLAPL/11645/2025 ABLAPL/4564/2025	JITENDRA KUMAR SAMAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /216 /2025 () //
371	D-ABLAPL/11808/2025 ABLAPL/4565/2025	ANANTA KHILLO VS STATE OF ODISHA	ANITA SAHOO VS	NANDAPUR /47 /2025 () //
372	D-ABLAPL/11874/2025 ABLAPL/4566/2025	BIKRAM SWAIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHAULIAGANJA /168 /2025 () //
373	D-ABLAPL/11813/2025 ABLAPL/4567/2025	BABULA @ SANDEEP PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /80 /2025 () //
374	D-ABLAPL/11659/2025 ABLAPL/4568/2025	BATAKRUSHNA DASH VS	SAROJ KUMAR DASH VS	BHUBAN /129 /2025 ()

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375	D-ABLAPL/11814/2025 ABLAPL/4569/2025	STATE OF ODISHA BABULA @ SANDEEP PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// KENDRAPARA /85 /2025 ()
376	D-ABLAPL/11878/2025 ABLAPL/4570/2025	STATE OF ODISHA MOSES BENNY @ B.MOSES VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// RAGHUNATHPALI /213 /2025 ()
377	D-ABLAPL/11661/2025 ABLAPL/4571/2025	STATE OF ODISHA VIKASH KUMAR @ BIKASH KUMAR BHAGAT @ BIKASH KUMAR MALBAR VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// BISOI /69 /2025 ()
378	D-ABLAPL/11827/2025 ABLAPL/4572/2025	STATE OF ODISHA AKASH SUNA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA SADAR /61 /2025 ()
379	D-ABLAPL/11761/2025 ABLAPL/4573/2025	STATE OF ODISHA RAMESH CHANDRA SWAIN @ RAMESH SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// FATEGARH /141 /2024 ()
380	D-ABLAPL/11882/2025 ABLAPL/4574/2025	STATE OF ODISHA KHUSI SAHU VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// PARLAKHEMUNDI /65 /2025 ()
381	D-ABLAPL/11612/2025 ABLAPL/4575/2025	STATE OF ODISHA BINOD PADHAN VS STATE OF ODISHA	GOKULANANDA SAHU VS	// / /0 S.D.J.M.,PADAMPUR(Bargarh) 2(B)CC/0000005/2025
382	D-ABLAPL/11764/2025 ABLAPL/4576/2025	STATE OF ODISHA CHANDAN KUMAR ROUT @ JAGA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// RAIBANIA /30 /2025 ()
383	D-ABLAPL/11722/2025 ABLAPL/4577/2025	STATE OF ODISHA ARUNA MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// NIKIRAI /141 /2025 ()
384	D-ABLAPL/11883/2025 ABLAPL/4578/2025	STATE OF ODISHA SATYA PRAKASH ROUT @ BUBUN ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// PAHALA /80 /2025 ()
385	D-ABLAPL/11736/2025 ABLAPL/4579/2025	STATE OF ODISHA BISWANATH NAYAK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// NANDIPADA /103 /2025 ()

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386	D-ABLAPL/12004/2025 ABLAPL/4580/2025	SARAT BISWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CHANDANPUR /76 /2025 () //
387	D-ABLAPL/11769/2025 ABLAPL/4581/2025	P.BHALALA @BHALALA PRAVINBHAI VITTHALBHAI VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	CYBER CRIME AND ECO. OFFENCE, CU () //
388	D-ABLAPL/12065/2025 ABLAPL/4582/2025	SAN KALIA @ DIBYAJYOTI PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /58 /2025 () //
389	D-ABLAPL/12271/2025 ABLAPL/4583/2025	DHANANJAY SAHOO @ KANHA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	AIR FIELD P.S. /110 /2025 () //
390	D-ABLAPL/12073/2025 ABLAPL/4584/2025	ALOK KUMAR JENA @ ALOK JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /150 /2025 () //
391	D-ABLAPL/11868/2025 ABLAPL/4585/2025	PRASANTA KUMAR PRADHAN @ PRASANT KUMAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /25 /2020 () //
392	D-ABLAPL/11520/2025 ABLAPL/4586/2025	PRAMOD KUMAR MISHRA VS UNION OF INDIA	BIJAYA KUMAR RAGADA VS	/ /0 () //
393	D-ABLAPL/11881/2025 ABLAPL/4587/2025	MAHESWAR SETHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TIHIDI /114 /2023 () //
394	D-ABLAPL/11998/2025 ABLAPL/4588/2025	SRIKRUSHNA PRADHANI VS STATE OF ODISHA	SANJIB MOHANTY VS	BALLIGUDA /59 /2025 () //
395	D-ABLAPL/12074/2025 ABLAPL/4589/2025	GOPAL CHANDRA SAHOO @ GOPAL CH. SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DERABIS /175 /2024 () //
396	D-ABLAPL/12023/2025 ABLAPL/4590/2025	SHIBA PRASAD PRADHAN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	DHARAKOT PS /328 /2024 () //
397	D-ABLAPL/11329/2025	SUKANTI DAS	JAJATI KESHARI KHUNTIA	NILGIRI /338 /2023

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	ABLAPL/4591/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/11848/2025 ABLAPL/4592/2025	SRIKANT KUMAR SAHOO VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /321 /2025 () //
399	D-ABLAPL/12079/2025 ABLAPL/4593/2025	KUNI DAS VS STATE OF ODISHA	SURESH KUMAR PANDA VS	DARGHA BAZAR /71 /2025 () //
400	D-ABLAPL/11844/2025 ABLAPL/4594/2025	CHIKUNU @ CHIKUN BEHERA VS STATE OF ODISHA	RAJJEET ROY VS	Maitri Vihar PS /96 /2025 () //
401	D-ABLAPL/12083/2025 ABLAPL/4595/2025	SK. RAJESH VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	CANTONMENT ROAD /88 /2025 () //
402	D-ABLAPL/11873/2025 ABLAPL/4596/2025	RAJESH KUMAR MOHANTY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHOUDWAR /225 /2025 () //
403	D-ABLAPL/11849/2025 ABLAPL/4597/2025	ARAKSHITA DAS VS STATE OF ODISHA	MIHIR KANTA RATH VS	MARSHAGHAI /97 /2025 () //
404	D-ABLAPL/12063/2025 ABLAPL/4598/2025	TAPAN BHUYAN @ TAPAN KUMAR BHUYAN @ KATICHHUA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SINGLA /80 /2025 () //
405	D-ABLAPL/11853/2025 ABLAPL/4599/2025	TUSHAR KANTA SWAIN VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	KHURDA P.S. /142 /2025 () //
406	D-ABLAPL/12090/2025 ABLAPL/4600/2025	SK. NAIM @ SK. NAIN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /49 /2025 () //
407	D-ABLAPL/11872/2025 ABLAPL/4601/2025	ROHIT KUMAR JAISWAL @ JAYSWAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BADACHANA /115 /2025 () //
408	D-ABLAPL/12093/2025 ABLAPL/4602/2025	SK. NAIM @ SK. NAIN VS	SANDEEP RAJ PANDA VS	GHATAGAON /112 /2025 ()

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409	D-ABLAPL/12034/2025 ABLAPL/4603/2025	STATE OF ODISHA PURNA CHANDRA MAHUNTA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	// BRAMHA BARADA /9 /2025 ()
410	D-ABLAPL/12037/2025 ABLAPL/4604/2025	STATE OF ODISHA NARENDRA SETHI VS STATE OF ODISHA	RAMAKANTA PANDA VS	// SAHADEV KHUNTA /140 /2025 ()
411	D-ABLAPL/11871/2025 ABLAPL/4605/2025	STATE OF ODISHA DEBA BISSOYI @ DEBA BISHAYI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// TENTULIKHUNTI /73 /2023 ()
412	D-ABLAPL/12040/2025 ABLAPL/4606/2025	STATE OF ODISHA PRASANTA BEHERA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// / /0 S.D.J.M.,HINDOL(Dhenkanal) 2(B)CC/0000009/2025
413	D-ABLAPL/12068/2025 ABLAPL/4607/2025	STATE OF ODISHA CHAGALA HEMBRAM VS STATE OF ODISHA	JAYANTI NAIK VS	// KHAMAR /108 /2022 ()
414	D-ABLAPL/12246/2025 ABLAPL/4608/2025	STATE OF ODISHA DEEPAK KUMAR SINGH VS STATE OF ODISHA	PRASANNA KUMAR MISRA VS	// KENDRAPARA /47 /2024 ()
415	D-ABLAPL/11700/2025 ABLAPL/4609/2025	STATE OF ODISHA BADUA @ BATUA @ BAJUA JENA VS STATE OF ODISHA	KUMAR PRAJWAL VS	// DASARATHPUR /19 /2025 ()
416	D-ABLAPL/12232/2025 ABLAPL/4610/2025	STATE OF ODISHA SARAT CHANDRA BAL @ SULI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// GHASIPURA /51 /2025 ()
417	D-ABLAPL/11342/2025 ABLAPL/4611/2025	STATE OF ODISHA BIJAYA KUMAR NAIK VS STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA VS	// THUAMUL RAMPUR /43 /2025 ()
418	D-ABLAPL/12237/2025 ABLAPL/4612/2025	STATE OF ODISHA PARSHURAM SINGHA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// KAMARDA /52 /2025 ()
419	D-ABLAPL/12233/2025 ABLAPL/4613/2025	STATE OF ODISHA BALARAM SINGHA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// KAMARDA /52 /2025 ()